

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CITRUS PROCESSING INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Citrus Processing India Private Limited
2.	Date of Incorporation Of Corporate Person	22 June 2009
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies
4.	Corporate Identity Number	U15500MH2009PTC193480
5.	Address of The Registered Office and Principal Office of Corporate Person	901 G, Regus Business Centre Kolkata Private Ltd, G Block, Plot C 59, Platina, BKC, Bandra East, Mumbai 400051
6.	Liquidation Commencement Date of Corporate Person	23 February 2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: krishna@sphereadvisory.com Mobile: 9833909615 Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8.	Last Date for Submission of Claims	25 March 2022

Notice is hereby given that the Citrus Processing India Private Limited has commenced voluntary liquidation on 23 February 2022

The stakeholders of Citrus Processing India Private Limited are hereby called upon to submit a proof of their claims, on or before 25 March 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. However, due to ongoing pandemic, we request all other stakeholders to preferably submit their claims by electronic means.

In order to get a copy of claim form, you may download the claim form from the website <https://ibbi.gov.in/home/downloads> (Sr. No. 4 Forms under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation process) Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.



Krishna Chamadia

Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220



25 February 2022, Mumbai